

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 33

**IA No. 369/2023, 752/2023,
765/23, 1264/23
in
CP(IB) No. 458/Chd/Hry/2019
(Admitted)**

Under Section 9, & 19(2) 60(5) & 22(3) IBC 2016

In the matter of:-

Raj Kumar

...Petitioner-Operational Creditor

Vs.

Shri Sant Lal and Sons Exports Pvt. Ltd.

...Respondent-Corporate Debtor

As the Hon'ble Member(Technical) is holding Bench with the Hon'ble Member
(Judicial) of Guwahati Bench after lunch today, hence, the matter is adjourned to
13.10.2023.

Sd/-
Court Officer

August 17, 2023
PRF